## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

## LOK SABHA STARRED QUESTION NO. †\*62

TO BE ANSWERED ON THE 12<sup>TH</sup> DECEMBER, 2022/ AGRAHAYANA 21, 1944 (SAKA) **CSR Spending by PSBs in Rajasthan** 

†\*62. SHRI SUMEDHANAND SARASWATI: SHRI BALAK NATH:

Will the Minister of FINANCE be pleased to state:

- (a) whether any criteria has been set by the Government for the various Public Sector Banks (PSBs) for spending funds under the corporate Social Responsibility (CSR) in the country including Rajasthan;
- (b) if so, the details thereof;
- (c) whether all the PSBs are adhering to the provisions for the CSR spending;
- (d) if so, the details of funds allocated and the work undertaken under the CSR during each of the last three years and the current year, bank and State-wise including Rajasthan;
- (e) whether any step has been taken by the Government for monitoring the funds spent under the CSR in Rajasthan and if so, the details thereof, district-wise including Sikar, Alwar, Karouli, Dholpur and Bharatpur districts; and
- (f) the steps taken/being taken by the Government for ensuring CSR compliance?

## **ANSWER**

The Finance Minister (SMT. NIRMALA SITHARAMAN)

(a) to (f): A statement is laid on the Table of the House.

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Statement for Lok Sabha Starred Question no. †\*62 for 12th December 2022, regarding "CSR Spending by PSBs in Rajasthan" by SHRI SUMEDHANAND SARASWATI and SHRI BALAK NATH, Members of Parliament

(a) to (f): In respect of Corporate Social Responsibility (CSR) activities to be undertaken by Public Sector Banks (PSBs), Reserve Bank of India (RBI) has issued guidelines for Scheduled Commercial Banks, including PSBs, on Corporate Social Responsibility, Sustainable Development and Non-Financial Reporting – Role of Banks. Accordingly, PSBs have in place comprehensive CSR policy duly approved by their respective bank Boards. However, as PSBs are not incorporated under the Companies Act, 2013, CSR policy related provisions of the Companies Act are not applicable to these banks.

PSBs have apprised that they have adhered to the said RBI guidelines with respect to the provisions of CSR spending. RBI has also informed that as observed from a sample check of the Risk Assessment Reports, no deviations were observed with regards to adherence to the provisions of CSR spending by the PSBs.

The CSR spending by PSBs includes expenditure on various activities that are not attributable to specific locations and are spread across the country with multiple organisations supporting pan-India projects, such as Swachh Bharat Kosh, National Sports Development Fund, Clean Ganga Fund, PM's National Relief Fund, etc. and therefore, the full CSR expenditure State- / Union Territory- / district-wise cannot be apportioned.

The major CSR activities on which the PSBs spend funds across the country, *inter alia*, the following:

- (i) Rural and slum development;
- (ii) Providing safe drinking water, sanitation, etc.;
- (iii) Healthcare & Education, including employment enhancing vocational skills;
- (iv) Enabling environmental sustainability— afforestation, rainwater harvesting etc.; and
- (v) Welfare of the Scheduled Castes, the Scheduled Tribes, other backward classes, minorities and women.

Bank-wise details of amount allocated on CSR related activities during the last three years and the current year is at Annex.

PSBs have informed that the CSR expenditure, including the status of CSR projects undertaken by them directly or through their Foundations, are put up to the concerned Committee of the Board for review. Further, the expenditure, including expenditure on CSR related activities, incurred by the bank is audited by statutory auditors appointed by the banks.

Lok Sabha Starred Question no. †\*62 for 12.12.2022 regarding "CSR Spending by PSBs in Rajasthan"

Annex

Details of the funds allocated to CSR, bank wise					
(amount in crore ₹)					
#	Bank	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Bank of Baroda	5.47	6.90	8.29	13.50
2	Bank of India	6.00	12.00	9.00	7.00
3	Bank of Maharashtra	1.55	3.89	5.50	11.52
4	Canara Bank	20.00	24.00	50.00	60.00
5	Central Bank of India	-	-	-	-
6	Indian Bank	0.77	2.58	2.63	3.50
7	Indian Overseas Bank	-	-	3.50	3.50
8	Punjab National Bank	5.00	21.00	25.00	20.00
9	Punjab & Sind Bank	-	-	-	-
10	State Bank of India	27.47	144.88	204.10	316.76
11	UCO Bank	9.90	9.66	10.55	1.60
12	Union Bank of India	-	-	29.06	52.32

(Source: Public Sector Banks)